

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10351/2003

(From the judgement and order dated 13/03/2003 in CWP 12708/93
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JEETA @ RANJEET

Petitioner (s)

VERSUS

STATE OF HARYANA AND ORS.

Respondent (s)

(With prayer for interim relief)

With office report

With

SLP(C)No.10884/2003, SLP(C)No.10885/2003, SLP(C)No.10917/2003,
 SLP(C)No.10959/2003, SLP(C)No.10960/2003, SLP(C)No.12662/2003,
 SLP(C)No.13301/2003, SLP(C)No.14274/2003, SLP(C)No.14296/2003,
 SLP(C)No.14603/2003, SLP(C)No.14604/2003, SLP(C)No.14611/2003,
 SLP(C)No.14622/2003, SLP(C)No.14999/2003, SLP(C)No.15018/2003,
 SLP(C)No.15019/2003, SLP(C)No.15022/2003, SLP(C)No.15064/2003,
 SLP(C)No.15065-15068/2003, SLP(C)No.15092/2003, SLP(C)No.15094/2003,
 SLP(C)No.15179/2003, SLP(C)No.15278/2003, SLP(C)No.15978-15979/2003,
 SLP(C)No.16265/2003, SLP(C)No.16266/2003, SLP(C)No.16306/2003,
 SLP(C)No.16307/2003, SLP(C)No.16354-16358/2003, SLP(C)No.16369/2003,
 SLP(C)No.16377-16384/2003, SLP(C)No.16386/2003, SLP(C)No.17039/2003,
 W.P(C)No.282/2003, W.P(C)No.352/2003, W.P(C)No.402/2003, W.P(C)No.403/2003,
 W.P(C)No.417/2003, W.P(C)No.418/2003, W.P(C)No.432/2003, SLP(C)No.17197-17198/2003, SLP(C)No.17332
 /2003, SLP(C)No.17451/2003, SLP(C)...CC 8228/2003, SLP(C)...CC 8229/2003, SLP(C)...CC 8257/2003, SLP(C)...CC 8267/2003,
 SLP(C)...CC 8268/2003, SLP(C)...CC 8269/2003, SLP(C)...CC 8271/2003,
 (with prayer for interim relief and with appln.(s) for c/delay in filing SLP and for substitution and c/delay in filing substitution appln. and for bringing LRS on record and c/delay in filing appln. for bringing LRS on record and for stay and with appln.(s) for permission to place addl. documents on record and exemption from filing C/C of the impugned judgment and exemption from filing OT and for permission to file SLP and office report)

Date : 15/09/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

....2/-

: 2 :

For Petitioner (s)Mr. Ashish Aggarwal, Adv.

Mr. Vipul Aggarwal, Adv.

Mr. Randhir Singh Chauhan, Adv.

Mrs. Sureshta Bagga, Adv.

Mr. K. Shivraj Choudhuri, Adv.

Mr. Debasis Misra, Adv.

Mr. Mahabir Singh, Adv.
Mr. Rakesh Dahiya, Adv.

Mr. Hiren Dasan, Adv.
Mr. Rajnish Gupta, Adv.
Mrs. Sarla Chandra, Adv.

Mr. Kamal Mohan Gupta, Adv.

Mr. Dinesh Verma, Adv.
Mr. A.P. Mohanty, Adv.

Mr. Kishan Datta, Adv.

Mr. Vipin Gogia, Adv.
Ms. Jaspreet Gogia, Adv.

Mr. R.C. Kaushik, Adv.

Mr. Manoj Swarup, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. K.G. Bhagat, Adv.
Mr. Vineet Bhagat, Adv.
Mr. Kamal Baid, Adv.
Mr. Anil Khetrupal, Adv.
Mr. Gun Gopal Singh, Adv.
Ms. Dipali Chauhan, Adv.
Mr. Debasis Misra, Adv.

Mr. Kamal Mohan Gupta, Adv.

For Respondent (s)

Mr. R.P. Wadhvani, Adv.

Ms. Kavita Wadia, Adv.

In SLP(C)No.10885/03Mr. Panna Lal Syngal, Adv.
Mr. R.C. Kohli, Adv.

Ms. Suresh Kumari, Adv.
Mr. R.D. Upadhyaya, Adv.

Mr. C.S. Ashri, Adv.

...3/-

: 3 :

Mr. A.K. Talwar, Adv.
Mr. Amit Talwar, Adv.
Mr. Y.P. Dhingra, Adv.

Mr. S.K. Verma, Adv.
Mr. M.K. Choudhary, Adv.

Mr. B.S. Mor, Adv.Mr. S.M. Hooda, Adv.
Mr. Vishal Malik, Adv.
Mr. M.S. Dahiya, Adv.

Mr. A.S. Sohal, Adv.
Mr. Sanjeev Malhotra, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C) No.10885/2003 to be shown as a separate item.

List these matters on Thursday, 18.9.2003.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER